

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 4858
TO BE ANSWERED ON 31.03.2023**

STATUS GAP BETWEEN MODERN MEDICINE AND AYUSH

4858. SHRI JUAL ORAM:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the status gap between modern medicine and AYUSH has been done away with to harmonise both sectors and expanding the framework will increase the present problems;
- (b) if so, whether the Government has any strong framework to narrow this gap; and
- (c) if so, the details thereof and the action taken/ being taken in this regard?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) Public Health is a State subject. Ministry of Ayush, Government of India is the cadre controlling authority for Ayush Doctors posted in Central Government Health Scheme (CGHS). These Doctors are getting the benefits of salary, allowances etc. at par with the Doctors of modern medicine deployed by Ministry of Health & Family Welfare in CGHS. The Ayush Doctors are given time bound promotions under the Dynamic Assured Career Progression (DACP) scheme at par with the Doctors of modern medicine. The Government has also enhanced the retirement age of Ayush Doctors from 60 years to 65 years at par with the Doctors of modern medicine. Ministry of Health and Family Welfare (MoHFW) vide Order No. Z.15025/ 36/ 2017/ DIR/ CGHS/ EHS dated 16.04.2019 has decided to set up 53 Units (27 Homoeopathic and 26 Ayurvedic Units) in cities where Allopathic dispensaries are already functioning.

- (b) Does not arise.
- (c) Does not arise.
